

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6332
ANSWERED ON:05.05.2015
ONLINE MONITORING OF INDUSTRIAL WASTE
De(Nag) Dr. (Smt.) Ratna

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is planning to start a online monitoring system to strictly monitor treatment of industrial waste, both effluents and emissions in the country;
- (b) if so, the details thereof; and
- (c) the time by which the said monitoring system is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) Directions under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and 18(1)(b) of the Air (Prevention and Control of Pollution) Act, 1981 have been issued by the Central Pollution Control Board (CPCB) to all State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) on February 05, 2014 to direct all the industries under 17 categories of Highly Polluting Industries (HPIs), Common Effluent Treatment Plans (CETPs), Common Hazardous Waste and Bio-medical Incinerators (CHWBI) to install online effluent/ emission monitoring system. Subsequently, modified directions were issued on March 02, 2015 by CPCB directing all the industries under 17 categories of HPIs, CETPs and CHWBI to submit bank guarantee of 100 % of the cost of online monitoring systems (emission and effluent whichever applicable) for ensuring timely installation of online monitoring systems by 30.06.2015 and such bank guarantee will be discharged if they install the system before June 30, 2015. At present, the directions are only targeted to 3206 industries and 379 common facilities (CETPs and CHWBI) in the country.

CPCB also issued similar directions under Section 18 (1)(b) of the Water Act, 1974 to all the river Ganga basin States/ UTs for directing all the Grossly Polluting Industries discharging into river Ganga or its tributaries to install real time monitoring system. So far, 441 industries located in 15 states have installed online monitoring system. All other units have been asked to install the systems by June 30, 2015.

- (c) It is expected that all the 17 category of industries would setup the online monitoring system by June 30, 2015.